ENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P.434/2005 O.A. 1169/2004

New Delhi this the 9th day of March, 2006

Hon'ble Shri V.K. Majotra, Vice Chairman (A) Hon'ble Shri Mukesh Kumar Gupta, Member (J)

Suremder Singh, R/o B-17, Ground Floor, Parsvanath Paradise, Mohan Nagar, Ghaziabad-201007.

-Applicant

(By Advocate: Shri E.J. Verghese)

Versus

- Mr. V.K. Misra,
 Secretary,
 Ministry of Defence (Finance)
 South Block, New Delhi-110011.
- Smt. Anjali Ahluwalia
 Controller General of Defence Accounts(AN)
 West Block V, R.K. Puram,
 New Delhi-110066.
 - 3. Smt. H.K. Pannu
 PCDA (Hqrs)
 G Block Hutments, DHQ P.O.
 New Delhi-110011.

-espondents

(By Advocate: Shri R.N. Singh)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Learned counsel of respondents stated that in W.P. (C) 3369-71/2006 and C.Ms 2916-17/2006 against the Tribunal's orders dated 21.7.2005, the Hon'ble High Court has stayed the operation of the impugned orders.

2. In this light, these proceedings are dropped and notice issued to respondent No.2 is discharged with liberty to the applicant to revive the C.P., if necessary at the appropriate stage.

(Mukesh Kumar Gupta)

Member (J)

(V.K. Majotra) Vice Chairman (A)